

LOK SABHA
STARRED QUESTION NO. 317
TO BE ANSWERED ON 8TH AUGUST, 2016

ALLOTMENT OF PETROL PUMPS

* 317. SHRI ASHOK MAHADEORAO NETE :
SHRI ANOOP MISHRA :

QUESTION

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of petrol pumps which are directly operated by Oil Marketing Companies (OMCs) at present and direct investments made by OMCs in such petrol pumps along with the norms and criteria/policy prescribed for allotment of such petrol pumps, OMC/State/UT-wise;
- (b) whether the Government has any proposal to set up 10,000 gas agencies vis-a-vis allocation of LPG connections in rural/ backward and urban areas of the country and if so, the details thereof along with funds earmarked for the purpose, State/UT-wise ;
- (c) whether the Government has set up/proposes to set up additional gas agencies to minimise/reduce the burden of huge number of gas connections in various places including Maharashtra and if so, the details thereof, State/UT-wise; and
- (d) whether the Government proposes to set up sub-agencies for LPG distribution in near future and if so, the details thereof along with norms/criteria and guidelines to be followed including funding pattern of the said agencies?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेन्द्र प्रधान)

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (d) - A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO.317 ASKED BY SHRI ASHOK MAHADEORAO NETE AND SHRI ANOOP MISHRA FOR ANSWER ON 08.08.2016 REGARDING ALLOTMENT OF PETROL PUMPS.

(a) Public Sector Oil Marketing Companies operate some of their Retail Outlets (ROs) in the country on Company Owned Company Operated (COCO) basis. The day to day operation of such ROs is under the supervision of Company Officer. The staff on the forecourt is provided by the Service Provider who is on contract with the Corporation for providing the staff for such services.

Ministry of Petroleum & Natural Gas vide letter dated 6th September, 2006 issued broad guidelines on operation of Permanent COCO and also regarding phasing out of Temporary COCO. Only temporary COCOs were to be phased out and OMCs continue to operate their Flagship ROs as Permanent COCOs for various reasons like, scale of investment, strategic location, creating brand image, training of dealer /staff, trying out new initiatives etc.,

The direct investment made by OMCs in such permanent COCOs depends on various factors like type of market (Urban/Highway), size of the plot (small/medium/large format), assessed sales potential of the site, facilities/equipments planned etc. Further, the investment is made on Return on Investment (ROI) working of the proposed site(s) and meeting the benchmark Internal Rate of Return (IRR).

State/UT/OMC wise numbers of such Permanent COCOs are at **Annexure-I**.

(b) & (c) Public Sector Oil Marketing Companies (OMCs) appoint LPG distributorships in the country including state of Maharashtra for distribution of LPG to their consumers. Appointment of LPG distributorships is a continuous process. OMCs aim to have at least one distributor in each block by 2019. Currently, as a part of the process of opening 10,000 new distributorships, the process for setting up of more than 2000 new LPG distributorships is at different stages of selection across the country. These new distributorships will largely come in rural areas. As on 01-07-2016, there are 18033 LPG distributorships in the country. State/UT-wise details of LPG distributorships are at **Annexure-II**.

(d) Unified Guidelines for Selection of LPG Distributorships, 2016 provide for setting up 'LPG Suvidha Kendra' on need basis in the country in difficult and special areas where setting up of Gramin Vitraks and Urban Vitraks are not feasible. It will be purely on temporary basis and managed by an authorized person of the concerned 'Durgam Kshetriya Vitrak'. From the 'LPG Suvidha Kendra', LPG customers will get products and services related to LPG like new LPG connections, supply of LPG cylinders refill, attending to LPG leakage complaints, servicing of LPG gas Stoves/hotplate, building awareness on use of LPG etc.

ANNEURE - I

Annexure referred to in reply to part (a) of Lok Sabha Starred Question No. 317 asked by Shri Ashok Mahadeorao Nete and Shri Anoop Mishra, Hon`ble MPs regarding 'Allotment of Petrol Pumps'.

State/UT/OMC-wise number of permanent COCOs as on 01-07-2016

S.NO.	State / UT	IOCL	BPCL	HPCL
1	Andhra Pradesh	7	23	17
2	Arunachal Pradesh	0	0	0
3	Assam	0	1	0
4	Bihar	2	7	0
5	Chhattisgarh	2	4	4
6	Delhi	3	3	3
7	Goa	0	0	0
8	Gujarat	1	10	19
9	Haryana	3	7	6
10	Himachal Pradesh	0	0	1
11	Jammu & Kashmir	0	0	0
12	Jharkhand	1	4	0
13	Karnataka	14	13	9
14	Kerala	3	10	2
15	Madhya Pradesh	1	8	5
16	Maharashtra	5	28	23
17	Manipur	0	0	0
18	Meghalaya	0	0	0
19	Mizoram	0	0	0
20	Nagaland	0	0	0
21	Odisha	1	7	5
22	Punjab	6	5	7
23	Rajasthan	4	19	9
24	Sikkim	0	0	0
25	Tamil Nadu	11	16	16
26	Telangana	5	11	11
27	Tripura	0	0	0
28	Uttar Pradesh	5	18	13
29	Uttarakhand	0	1	0
30	West Bengal	16	10	4
31	Andaman & Nicobar Islands	0	0	0
32	Chandigarh	0	1	0

33	Dadra & Nagar Haveli	0	0	0
34	Daman & Due	0	0	0
35	Lakshadweep	0	0	0
36	Puducherry	0	0	2
	TOTAL	90	206	156

Annexure-II

Annexure referred to in reply to part (b) & (c) of Lok Sabha Starred Question No. 317 asked by Shri Ashok Mahadeorao Nete and Shri Anoop Mishra, Hon`ble MPs regarding 'Allotment of Petrol Pumps'.

State/UT-wise number of LPG Distributors as on 01.07.2016

<u>STATE/UT</u>	Regular Distributorship	RGGLV	(FIG IN Nos)
			TOTAL
CHANDIGARH	27	0	27
DELHI	321	0	321
HARYANA	318	101	419
HIMACHAL PRADESH	132	27	159
JAMMU & KASHMIR	180	53	233
PUNJAB	589	144	733
RAJASTHAN	625	406	1031
UTTAR PRADESH	1739	1090	2829
UTTRANCHAL	215	30	245
ANDAMAN & NICOBAR	5	0	5
ARUNACHAL PRADESH	34	24	58
ASSAM	314	115	429
BIHAR	539	517	1056
JHARKHAND	209	181	390
MANIPUR	43	35	78
MEGHALAYA	39	10	49
MIZORAM	29	25	54
NAGALAND	37	21	58
ORISSA	286	280	566
SIKKIM	12	3	15
TRIPURA	37	21	58
WEST BENGAL	615	318	933
CHATTISGARH	192	172	364
DADRA & NAGAR HAVELI	2	0	2
DAMAN & DIU	3	0	3
GOA	51	0	51
GUJARAT	613	134	747
MADHYA PRADESH	705	509	1214
MAHARASHTRA	1282	424	1706
ANDHRA PRADESH	688	158	846
KARNATAKA	681	264	945
KERALA	523	53	576
LAKSHADWEEP	1	0	1

PONDICHERRY(INCLUDING MAHE)	22	1	23
TAMILNADU	887	254	1141
TELANGANA	517	151	668
<u>ALL INDIA</u>	<u>12512</u>	<u>5521</u>	<u>18033</u>

